

pan>

Title: Introduction of the Protection of Human Rights Defenders Bill, 2018.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): I beg to move for leave to introduce a Bill to ensure protection of individuals, groups, associations engaged in protection and promotion of human rights and fundamental freedoms and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to ensure protection of individuals, groups, associations engaged in protection and promotion of human rights and fundamental freedoms and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI A.P. JITHENDER REDDY: I introduce** the Bill.

HON. DEPUTY SPEAKER: Shri Ravneet Singh – not present

